

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 349 of 2017 IN  
DFR NO. 1027 OF 2017**

**Dated: 16<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab Energy Development Agency ...Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Anurag Sharma for R-3

**ORDER**

**(IA NO. 349 of 2017)**

*(Application for condonation of delay in filing)*

Issue notice to the Respondents returnable on 18.07.2017. Dasti, in addition, is permitted.

List the matter on **18.07.2017.**

**( I. J. Kapoor )  
Technical Member**

*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**